

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 37

**IA No. 106/2023,1671/106/2022
In**

**CP (IB) No. 3/Chd/Pb/2022
(Admitted)**

Under Section 94 IBC 2016

In the matter of:-

Daljeet Singh Bedi

...Petitioner

Present: Mr. D.P. Garg, Advocate for the Bank.
Ms. Divya Sharma, Advocate for the petitioner.
Ms. Salina Chalana, Advocate for the respondent.

IA No. 106/2023 & 1671/106/2022

List the matter for consideration on 30.10.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 16, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)